

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7934/2018

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

AMAR SINGH & ANR.

Respondent(s)

Date : 15-07-2019 This petition was called on for hearing today.

For Petitioner(s)

Mr. Atul Kumar, Adv.
Mr. Ankit Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Last opportunity is granted to Ld. Counsel for the petitioner to take fresh steps for effecting service on respondent Nos.1 and 2 within two weeks. If fresh steps are not taken within two weeks, Registry to process the matter for listing before the Hon'ble Judge in Chamber for orders. If fresh steps are taken within two weeks, be processed as per rules and the matter be listed before this Court again on 21.10.2019.

ANIL LAXMAN PANSARE
Registrar